

Road Tax Collection in Delhi

rately during last three years, year-wise; and

8176. SHRI PARASRAMBHARDWAJ:
Will the Minister of SURFACE TRANSPORT
be pleased to state:

(c) the administrative cost incurred in
the collection of this tax?

(a) the number of motor vehicles plying
at present in Delhi, category-wise;

THE MINISTER OF SURFACE TRANSPORT
(SHRI K.P. UNNIKRISHNAN): (a)
Delhi Administration have intimated that the
total number of motor vehicles registered in
the Union Territory of Delhi as on 31.3.1990
are as under:

(b) the average annual road tax col-
lected to each category of vehicles sepa-

<i>S.No.</i>	<i>Category</i>	<i>Numbers</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Cars/Jeeps/Station Wagons	3,45,157
2.	Scooter/Motor Cycles/Moped	11,13,238
3.	Autorickshaw	58,934
4.	Taxi	9,658
5.	Buss	17,844
6.	Goods Vehicles	92,726
7.	Tractor	38
8.	Ambulance	14

(b) The annual road tax collection of
each category of vehicles during last three

years are as under:

STATEMENT

Sl. No.	Category	1987-88	1988-89	1989-90
			<i>(Rs. in thousands)</i>	
1	2	3	4	5
1.	Scooter	2,00,25	2,05,82	2,43,80
2.	Car	2,09,24	2,13,32	2,68,23
3.	Autorickshaw	44,65	51,70	55,45
4.	Taxi	18,71	19,23	19,98
5.	Buses/Ambulance	3,05,67	3,20,62	3,62,21
6.	Goods Vehicles/Tractor	4,83,92	5,87,97	8,09,26
	Total	12,62,44	13,98,66	17,58,93

(c) The year-wise administrative expenditure for collection of road tax are as under:

Year	Expenditure	
1987-88	Rs.	76,92,000
1988-89	Rs.	1,00,52,000
1989-90	Rs.	1,53,91,590

Decentralisation of PDIL

8177. SHRI A.K. ROY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a large number of staff and engineers in the Project and Development India Limited working at Sindri have been transferred;

(b) if so, the details thereof including the places where they have been posted and the reasons therefor; and

(c) the benefit derived from creating different establishments compared to the one working from Sindri itself?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) to (c). No employee of PDIL has been transferred from Sindri on permanent basis during the last 3 years. Employees have, however, been transferred from Sindri to Delhi and Baroda offices on temporary basis for a period of 6 to 8 months. The main reason for making temporary transfer is to meet the requirement of completing large gas based projects. Some of the employees have also to be posted at construction sites of the Projects.

The advantages of having offices at Delhi and Baroda is that these offices are

near to sites and these help in faster execution of the projects. In addition, they are more accessible to clients, foreign collaborators and vendors.

[*Translation*]

Soil Conservation Scheme

8178. SHRI HARISH RAWAT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to formulate a comprehensive scheme for soil conservation in the hill areas of Uttar Pradesh;

(b) if so, whether any survey has been conducted in this regard and if not, whether it is likely to be conducted; and

(c) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) No, Sir. However, a comprehensive Soil & Water Conservation Programme in two Watersheds under the World Bank Aided Himalayan Watershed Management Project is in operation in Uttar Pradesh.

(b) Does not arise.